

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 2154/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

SURAJ MAL

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 6342/2017)

Date : 20-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Chandra Shekhar Suman, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf.

Four weeks time is given to the Ld. Counsel for the appellant to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court.

RAJESH KUMAR GOEL
Registrar

MG